

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA(IBC)/786/2021 in CP (IB) No. 245/9/HDB/2021
U/s 9 of IBC, 2016**

IN THE MATTER OF:

Commercial Law Chambers

...Operational Creditor

Vs

Gaian Solutions Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Matter adjourned to 19.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)